

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH ; LUCKNOW.

O.A. No. 15/91(L) .

R.M.Mehrotra *L.M.*

...

Applicant.

-vs-

Union of India *L.M.*

...

Respondents.

Dated : 20.9.91.

Hon. Mr. Justice U.C. Srivastava. V.C.

Hon. Mr. A.B. Gorthi. A.M.

Admit.

Issue notice to respondents to file a
reply within four weeks to which the applicant
may file rejoinder within two weeks thereafter.

In case ^{any} promotion is made, the applicant's
~~case shall also be considered by the respondents~~
case shall also be considered by the respondents

and the final result will be subject to the
final decision of the case list for orders on
4.12.91.

A.M.
Sd/-

V.C.
Sd/-

M.P.

// True copy //

Alor
Secretary
Central Administrative Tribunal
Lucknow